

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4817
ANSWERED ON:25.08.2010
LOWER PRIMARY SCHOOLS IN ASSAM
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any initiatives in response to several representations made by the Bodo Sahitya Sabha and the elected representatives in Parliament to persuade the State Government of Assam to provincialise all 724 numbers of Venture Lower Primary Schools, 320 numbers of M.E. (Upper Primary) Schools and 180 numbers of High Schools of Bodo medium with immediate effect in conformity with provision of Right to Education Act, and with Article 350A etc. in order to help rescue the moribund Bodo medium education from the jaws of impending total collapse;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government plans to extend adequate amount of special Central fund to the State Government of Assam for this purpose; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e) : Under the Right of Children to Free And Compulsory Education (RTE) Act, 2009, the appropriate Government is required to provide free and compulsory elementary education to all children in the 6-14 age group in a neighbourhood school within a period of three years. High schools fall in the domain of the Assam Secondary Education (Provincialisation) Act, 1977.

Under Sarva Shiksha Abhiyan (SSA), funds are provided for opening of government schools at elementary stage.